GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:6690 ANSWERED ON:08.05.2003 ORPHANGES IN RAJASTHAN JASWANT SINGH YADAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details and total number of orphanages in Rajasthan at present, location-wise;

(b) whether the Government are providing any financial assistance to the orphanages operating in the above State;

(c) if so, the details of the financial assistance provided to these orphanages and the amount actually utilized out of it during the last three years; and

(d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) Details of orphanages in States/UTs are not maintained centrally, as orphanages are licensed and supervised by the respective State Governments/UT Administrations.

(b) & (c) The Ministry of Social Justice & Empowerment does not provide any financial assistance to orphanages. However, the Ministry gives grant in aid to Non-Governmental Organisations (NGOs) and State run homes under the Scheme of Assistance to Homes (shishu grehs) for children to promote in-country adoption. Two shishu grehs have been given grant in aid in the State of Rajasthan under the said Scheme. The grant in aid is generally fully utilized during the same year, and the unspent balance, if any, is adjusted with the grant for the subsequent year. Details of the grant in aid provided to the NGOs in Rajasthan during the last three years is as under:

(Rs. in lakh)

Sl. No. Name of the Organisation 2000-01 2001-02 2002-03

1. Shri Karni Nagar Vikas Samiti, Kota 8.91 5.47 5.26 2 Madhu Smriti Mahila and Bal Kalyan 4.97 4.93 4.91 Uthan Sansthan, Rangbari, Kota.

(d) Does not arise.